

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 578  
TO BE ANSWERED ON 07.12.2023**

**REGISTERED WORKERS IN BOCWWB**

**578. SHRI M. MOHAMED ABDULLA:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the details about number of registered workers in Building and Other Construction Workers' Welfare Board (BOCWWB) across the country, State-wise;**
- (b) the steps taken by Central Government to increase the number of registered construction workers in this Welfare Board;**
- (c) the amount of funds collected by BOCWWB as cess till November 2022 for the welfare of building and other construction workers and amount utilized so far; and**
- (d) the steps being taken by Government to provide social security and welfare schemes relating to life and disability cover, health and maternity cover for BOC workers?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a): As per the data received from State/UT BOCWWB, the details about the registered workers of State/UT BOCWWB are enclosed as Annexure-I.**

**(b): The Government had circulated a Model Welfare Scheme to all States/UTs for compliance which inter alia emphasized on how to increase the registration of workers. It was mentioned that the Building and Other Construction Worker Welfare Board (BOCWWB) may delegate /appoint officers at local/municipal/panchayat level, for the purpose of registration of BOC workers, in their respective jurisdiction. Instruction under Section (60) of Building and Other**

**Contd..2/-**

**Construction Workers (Regulation of Employment and Condition of Services ) Act, 1996 [BOCW(RECS) Act, 1996 ] had also been issued from time to time for registration of left-out BOC workers. Further States/UTs had also been advised from time to time for strengthening of Aadhar based registration with biometric authentication of BOC Workers with e-Shram and integration of BOCW data base with the data of e-Shram.**

**(c): The collection of Cess and its expenditure is entrusted upon the State/UT BOCW Welfare Boards. The data received from State/UT BOCWWB, regarding collection of cess and amount utilized till November 2022 is attached as Annexure-II.**

**(d): As per Section 22 of the BOCW (RE&CS) Act, 1996, the State / UT Governments through State / UT Building and Other Construction Workers' Welfare Boards are empowered and entrusted for making provisions for providing Social Security and implementation of welfare schemes for BOC Workers.**

**For the welfare of the construction workers, a 'Model Welfare Scheme for Building and Other Construction Workers and Action Plan for strengthening Implementation Machinery' had been prepared and forwarded by the Ministry to all the States/UTs for its strict compliance.**

**Several instructions under Section 60 of the BOCW(RE&CS) Act, 1996 have been issued from time to time to State/UT BOCW Welfare Boards for implementation of the provisions of the Act and for optimum utilization of the cess funds for the social security & other welfare measures of the BOC workers which include the benefits of welfare schemes of the State Welfare Boards and social security schemes of the Central/State Governments like Health Insurance Scheme through PM-JAY (Ayushman Bharat), Life and Disability Cover through PM-Jeevan Jyoti Bima Yojana, PM-Suraksha Bima Yojana and Life-long Pension after 60 years through PM-Shram Yogi Maandhan Yojana and subsistence allowance during unemployment, illness, epidemics, natural calamities by using cess fund collected for the welfare of BOC workers.**

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Annexure referred to in reply to Part (a) of Rajya Sabha Unstarred Question No. 578 for 07.12.2023 regarding “Registered workers in BOCWWB”.

<b>State-wise position of Number of registered BOC workers under the Building and Other Construction Workers Acts, 1996 as on 01.10.2023</b>		
<b>Sl. No.</b>	<b>Name of the States/UTs.</b>	<b>No. of registered BOCW workers cumulative [as on 01.10.2023]</b>
<b>A</b>	<b>B</b>	<b>C</b>
1	Andhra Pradesh	1839526
2	Arunachal Pradesh	67374
3	Assam	695604
4	Bihar	2354244
5	Chhattisgarh	2337953
6	Goa	18678
7	Gujarat	1169355
8	Haryana	958725
9	Himachal Pradesh	447388
10	J&K (including Laddakh)	21518
12	Karnataka	4642374
13	Kerala	2070776
14	Madhya Pradesh	1751435
15	Maharashtra	2796732
16	Manipur**	193755
17	Meghalaya	92412
18	Mizoram	20684
19	Nagaland	35221
20	Odisha	3993727
21	Punjab	615619
22	Rajasthan	3220917
23	Sikkim	9420
24	Tamil Nadu	2296928
25	Telangana	1432541
26	Tripura	44790
27	Uttar Pradesh	16127262
28	Uttarakhand	471047
29	West Bengal	3223862
30	Delhi	121289
31	A & N Island	21870
32	Chandigarh	29636
33	Dadra & Nagar Haveli	15444
34	Daman and Diu	
35	Lakshadweep	798
36	Puducherry	41427
Total		54599790

\*Source: As per reports/data received from State/UT BOCW Welfare Boards

\*\* Data in respect of Manipur – upto 01.06.2023.

Annexure referred to in reply to Part (c) of Rajya Sabha Unstarred Question No. 578 for 07.12.2023 regarding “Cess collected by BOCWWB”.

<b>Details of Cess of State/UT BOCW Welfare Boards</b>			
<b>Sl. No.</b>	<b>Name of the States/UTs.</b>	<b>Cess collected cumulative (Rs in crore) [as on 01.11.2022]</b>	<b>Expenditure cumulative (Rs in Crore) [as on 01.11.2022]</b>
<b>(A)</b>	<b>(B)</b>	<b>(D)</b>	<b>(E)</b>
1	Andhra Pradesh	2549.20	569.63
2	Arunachal Pradesh	485.85	480.16
3	Assam	2124.66	397.85
4	Bihar	2832.78	1444.76
5	Chhattisgarh	1785.07	1342.97
6	Goa **	314.25	14.35
7	Gujarat **	2013.84	545.29
8	Haryana **	3656.80	1622.75
9	Himachal Pradesh	1136.87	469.87
10	J&K (including Laddakh)	1520.67	903.47
11	Jharkhand	1118.44	564.60
12	Karnataka	9557.48	6049.22
13	Kerala **	2740.95	4399.78
14	Madhya Pradesh	5078.85	3975.72
15	Maharashtra	14273.18	5864.43
16	Manipur	312.23	244.00
17	Meghalaya	225.04	41.20
18	Mizoram	210.82	175.98
19	Nagaland	171.97	109.40
20	Odisha	3315.80	2808.93
21	Punjab	1929.53	1310.89
22	Rajasthan	3925.23	2164.21
23	Sikkim **	188.25	56.75
24	Tamil Nadu	5511.96	2098.47
25	Telangana	3539.82	2192.24
26	Tripura	281.83	64.26
27	Uttar Pradesh	8325.41	6366.64
28	Uttarakhand	998.72	569.03
29	West Bengal **	3712.29	1324.34
30	Delhi	3038.06	858.12
31	A & N Island	126.45	29.22
32	Chandigarh	167.38	28.66
33	Dadra & Nagar Haveli	75.93	8.46
34	Daman and Diu	42.96	9.96
35	Lakshadweep	12.75	2.36
36	Puducherry	177.47	161.23
	<b>TOTAL</b>	<b>87478.79</b>	<b>49269.20</b>

\*Source: As per reports/data received from State/UT BOCW Welfare Boards

\*\* Data as on 01.07.2022

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